

**GOVERNMENT OF INDIA  
MINISTRY OF TOURISM**

**LOK SABHA  
UNSTARRED QUESTION NO.4138  
ANSWERED ON 27.03.2017**

**TRIBAL TOURISM**

**4138. SHRI NINONG ERING:**

**SHRI ASHOK MAHADEORAO NETE:**

**SHRI PARBHUBHAI NAGARBHAI VASAVA:**

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Government proposes to focus on tribal tourism in order to improve the economy of backward areas;**
- (b) whether the Government is aware that there is a great potential for tribal tourism in the country including Maharashtra, North East and Andaman and Nicobar Islands;**
- (c) if so, the steps taken by the Government for development of tourism in tribal areas in a non-exploitative manner and the funds provided under the Tribal Area Tourism Circuit Scheme;**
- (d) whether the Government proposes to impart training to tribal people in this regard; and**
- (e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)**

**(DR. MAHESH SHARMA)**

**(a) to (e): Ministry of Tourism has launched the Swadesh Darshan scheme for integrated development of Theme-Based Tourist Circuits in the country in 2014-15. Realising the potential of tribal tourism in the country, Tribal Circuit is one of the thirteen thematic circuits identified for development under the Scheme. Under this circuit, the aim is to develop and promote the tribal areas in a very responsible manner with due focus on cultural sensitivities, carrying capacity and preservation of natural surroundings and culture.**

**The admissible project components under the Swadesh Darshan Scheme are:**

- i. Infrastructure Development,**
- ii. Capacity Development, Skill Development and Knowledge Management,**
- iii. Online Presence**

**The details of projects sanctioned under the Tribal Circuit of Swadesh Darshan Scheme are given in annexure.**

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**ANNEXURE****STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.4138 ANSWERED ON 27.03.2017 REGARDING TRIBAL TOURISM.**

<b>State</b>	<b>Year of Sanction</b>	<b>Project</b>	<b>Amt. Sanctioned (Rs in Crore)</b>
<b>Nagaland</b>	<b>2015-16</b>	<b>Development of Tribal Circuit Peren- Kohima- Wokha.</b>	<b>97.36</b>
<b>Chhattisgarh</b>	<b>2015-16</b>	<b>Development of Tribal Tourism Circuit in Jashpur- Kunkuri-Mainpat- Ambikapur-Maheshpur - Ratanpur-Kurdar- Sarodadadar Gangrel- Kondagaon- Nathyanawagaon - Jagdalpur-Chitrakoot- Tirthgarh</b>	<b>99.94</b>
<b>Telangana</b>	<b>2016-17</b>	<b>Integrated Development of Mulugu-Laknavaram- Medavaram-Tadvai- Damaravi -Mallur - Bogatha Waterfalls as Tribal Circuit.</b>	<b>84.40</b>
<b>Nagaland</b>	<b>2016-17</b>	<b>Development of Tribal circuit (Mokokchung- Tuensang-Mon).</b>	<b>99.67</b>

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